

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
Civil Appeal No(s).81/2018

CHANDRA KANTA JAWAHAR LAL PUBLIC CHARITABLE
TRUST & ORS.

Appellant(s)

VERSUS

SHRI GAUTAM ROHTAGI

Respondent(s)

IA No.123165/2022 - EARLY HEARING APPLICATION

IA No.53168/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No.39456/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No.2/2017 - PERMISSION TO FILE ANNEXURES

WITH

C.A. No.79/2018 (III-A)

(FOR [PERMISSION TO FILE ANNEXURES] ON IA 2/2017

FOR EARLY HEARING APPLICATION ON IA 123149/2022

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
53164/2023

IA No. 123149/2022 - EARLY HEARING APPLICATION

IA No. 53164/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 2/2017 - PERMISSION TO FILE ANNEXURES)

Date : 25-04-2024 These matters were called on for hearing today.
CORAM :

HON'BLE MR. JUSTICE SURYA KANT

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Appellant(s) Mr. Nidhesh Gupta, Sr. Adv.
Mr. Adish C. Aggarwala, Sr. Adv.
Ms. Malini Poduval, AOR
Ms. Babita Sant, Adv.
Mr. Savyasachi Narayanan, Adv.

For Respondent(s) Mr. Gopal Sankaranarayanan, Sr. Adv.
Mr. Krisandu Datta, Sr. Adv.
Mr. Diggaj Pathak, AOR
Ms. Shweta Sharma, Adv.
Ms. Trisha Chandran, Adv.
Mr. Kushagra Goyal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 09.05.2024.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(MALEKAR NAGARAJ)
COURT MASTER (NSH)

